

ICICI Home Finance Corporate Office: ICICI Home Finance Company Limited ICICI HFC Tower, Andheri - Kurla Road, Andheri (East), Mumbai - 400059, India
Branch Office: 1st Floor, Office No. P02/147, Harmony Plaza, Opp. SBI, Boisar, Dist- Palghar- 401501
[See proviso to rule 8(6)]
Notice for sale of immovable assets

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Possession of which has been taken by the Authorized Officer of ICICI Home Finance Company Ltd., will be sold on "As is where is", "As is what is", and "Whatever there is", as per the brief particulars given hereunder:

Sr. No.	Name of Borrower(s)/ Co Borrowers/ Guarantors/ Legal Heirs. Loan Account No.	Details of the Secured asset(s) with known encumbrances, if any	Amount Outstanding	Reserve Price Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of Auction	One Day Before Auction Date	SARFAESI Stage
(A)	(B)	(C)	(D)	(E)	(F)	(G)	(H)	(I)
1.	Mahendra Ramkishan Shah (Borrower) Nilam Devi (Co-Borrower) Mahendra Shah (Co-Borrower) Loan Account No. LHMMR00001345065 & LHMMR00001345541	Flat No. 101 & 102, 1st Floor, Avenue "H" Building No. 26 in the building known as "Sanjari Apartment", Survey No. 49+51, Village Katkarpada, Boisar West, Tal- Palghar, Dist- Palghar.	Rs. 30.61, 738/- November 13, 2024	Rs. 20.75, 220/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession

The online auction will be conducted on website (URL Link- <https://assets.matexauctions.com/>) of our auction agency Matex Net Pvt Ltd. The Mortgagors/ notice are given a last chance to pay the total dues with further interest till December 12, 2024 before 5.00 PM else these secured assets will be sold as per above schedule. The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) RTGS/ Demand Draft (DD) (Refer Column E) at ICICI Home Finance Company Limited Branch Office Address mentioned on top of the article on or before December 12, 2024 before 04:00 PM. The Prospective Bidder(s) must also submit signed copy of Registration Form & Bid Terms and Conditions form at ICICI Home Finance Company Limited Branch Office Address mentioned on top of the article on or before December 12, 2024 before 05:00 PM. Earnest Money Deposit Demand Draft (DD) should be from a Nationalized/Scheduled Bank in favor of "ICICI Home Finance Company Ltd. - Auction" payable at the branch office address mentioned on top of the article.

For any further clarifications with regards to inspection, terms and conditions of the auction or submission of tenders, kindly contact ICICI Home Finance Company Limited on 9920807300. The Authorized Officer reserves the right to reject any or all the bids without furnishing any further reasons. For detailed terms and conditions of the sale, please visit <https://www.icicifhc.com/>

Date: November 27, 2024
Place: Palghar

Authorized Officer, ICICI Home Finance Company Limited,
CIN Number: U65922MH1999PLC120106

MADHUR NOURISHMENT PRODUCTS LLP- IN LIQUIDATION
LLPIN: AAF- 6086
Regd. Add: C-713 BSEL Tech Park, Plot No.39/5 & 39/5A, Sector 30A, Opp.: Vashi Railway Station, Vashi, Navi Mumbai, Mumbai City, Maharashtra 400703.

E-Auction Notice Sale of Assets under the Insolvency and Bankruptcy Code, 2016
Date and Time of E-Auction: 16th December, 2024 at 11:00 AM to 02:00 PM
(With the unlimited extension of 10 minutes each)

Sale of assets of Corporate Debtor by the liquidator appointed by the Hon'ble National Company Law Tribunal, Mumbai Bench vide order dated 01st March 2023 in A. 2663 OF 2021 in C.P.(IB) No. 236 of 2020. The sale will be done by the undersigned through the E-auction platform <https://eauctions.co.in> (Linkstar Infosys Private Limited)

Block	Class	Description	Reserve Price	Earnest Money Deposit	Incremental Value
I	Plant & Machinery (situated at different locations)	24 Bulk Milk Coolers (BMCs) along with condensing makes, DG Sets, Milk Testing units, Weighing scale etc. which are installed at/are at across various locations of third parties such as Hingani, Deo-Daithan, Shrigonda, Padali, Ranjangaon, Ralegansiddhi, Palve Khurd, Pimalgan Mahi, Manjarsumbh, Khosuri, Khadi, Baburi, Kolgaon, Eronadi, Pimpri, Kolandar, Ghugal, Wadgaon, Deulgaon, Takal Lonar, Ghodgaon, Jamkhed - Shrigonda, Anandwadi, Mundekawadi, Kshiti- Shrigonda	₹ 96,75,349/-	₹ 9,67,000/-	2,00,000/-

Last date of submission of Eligibility Documents: 13th December, 2024 in the manner mentioned in detail E-auction Process Document
On or Before 13th December, 2024
Last Date for submission of Earnest Money Deposit: 13th December 2024
Date and time of E-Auction for qualified bidders: 16th December, 2024 at 11:00 AM to 02:00 PM

Terms & Conditions of the sale is as under:
1. E-Auction will be conducted on "AS IS WHERE IS", "AS IS WHAT IS", "WHATEVER THERE IS BASIS" AND "NO RE-COURSE BASIS" as such sale is without any kind of warranties and indemnities through approved service provider Linkstar Infosys Private Limited Contact person on behalf of E-Auction Agency (Linkstar): Contact person: Mr. Dixit Prajapati Email: ix-admin@eauctions.co.in, Mobile No.: +91 9870099713
2. Documents shall be submitted to Liquidator through email and hard copy in the format prescribed in the detailed E-auction Process Document on or before 13th December, 2024. The bid form along with detailed terms & conditions of the complete E-auction process can be downloaded from the website <https://eauctions.co.in>
3. It is clarified that this invitation purports to invite prospective bidders and does not create any kind of binding obligation on the part of the Liquidator or the Company to effectuate the sale. The Liquidator reserves the right to cancel or modify the process and not to accept and/or disqualify any interested party / potential investor/bidder without assigning any reason and without any liability.
4. All the terms and conditions are to be mandatorily referred from the detailed E-Auction Process Document, prior to submission of EMD and participation in the process. The Liquidator can be contacted at liq.madhumourishment@gmail.com

Sd/- Prashant Jain
Liquidator - Madhur Nourishment Products LLP IBBI Reg. No. IBB/PA-001/1P-P01368/2018-2019/12131
Email ID: iprashantjain@gmail.com; liq.madhumourishment@gmail.com
Correspondence Address: SSARVI Resolution Services LLP, B-610, BSEL Tech Park, Sec. 30A, Vashi, Navi Mumbai- 400 705
Contact No: +91 9082607703 (Call on WhatsApp)

Date: 27.11.2024
Place: Navi Mumbai

ASREC (INDIA) LIMITED
Corporate Office: 201/202, Ground floor, Bldg. No.2, Solitaire Corporate Park, Andheri - Ghatkopar Link Road, Chakala, Andheri (East), Mumbai - 400 093.
Contact: Dhruwad Acharya: 7383127311. Email: dhruwadacharya@asrecindia.co.in

NOTICE FOR TENDER - CUM - AUCTION SALE OF HYPOTHECATED SCANIA BUSES

Pursuant to assignment agreement dated 20.10.2022 executed by Volkswagen Finance Pvt Ltd, we as a secured creditor intend to sale hypothecated Scania Buses in LOT wise strictly on AS IS WHERE IS, AS IS WHAT IS, AND NO RECOURSE basis.

Notice is hereby given to the public in general inviting tenders in prescribed forms under sealed cover for purchase of said Scania Buses.

Date and Place of Inspection: - Pls refer below

Sr No.	Bus Reg No:	Reserve Price	EMD	Parking Location	Date of Inspection
1.	KA01AF0556	Rs.7,25,000/-	Rs.72,500/-	Trinity Warehouse, E City, Bangalore - 560 100.	28.11.2024
2.	KA01AF0304	Rs.7,25,000/-	Rs.72,500/-	To	To
3.	KA01AF5825	Rs.7,25,000/-	Rs.72,500/-		30.11.2024
4.	KA01AF6579	Rs.7,25,000/-	Rs.72,500/-		
5.	KA01AF0552	Rs.7,25,000/-	Rs.72,500/-	Reshma Begum Yard, #52/1, Mookambika layout, Mysandra R.V College Post, Mysore Road, Bangalore - 560059.	02.12.2024 To 04.12.2024 (10.00 am To 05.00 pm)
6.	KA01AF0557	Rs.7,25,000/-	Rs.72,500/-		
7.	KA01AF0305	Rs.7,25,000/-	Rs.72,500/-		
8.	KA01AF5827	Rs.7,25,000/-	Rs.72,500/-		
9.	KA01AF5824	Rs.7,25,000/-	Rs.72,500/-		
10.	KA01AG5444	Rs.7,25,000/-	Rs.72,500/-	RUBY ENTERPRISES #22 KUNIG National Highway Bavikere Post Yentaganahalli Near Semi Labs Nelamangala Bangalore Rural - 562123.	05.12.2024 To 07.12.2024 (10.00 am To 05.00 pm)
11.	KA01AG5441	Rs.7,25,000/-	Rs.72,500/-		
12.	HR55AB8591	Rs.7,25,000/-	Rs.72,500/-		

Last date for Bid Submission: - Thursday, 12.12.2024 till 12.00 noon.

Date and Time of Auction: - Thursday, 12.12.2024 at 03.00 PM

Place of Auction: - ASREC (INDIA) Ltd, Corporate Office, Mumbai

Preference will be given to the bidders bidding in a lot of 2 or more buses.

Tender forms along with terms and conditions of the sale will be available at ASREC (INDIA) Ltd, Bldg. No.2, Unit No.201-202A & 200-202B, Gr Floor, Solitaire Corporate Park, Andheri Ghatkopar Link Road, Chakala, Andheri (East), Mumbai - 400 093 from Monday i.e. 18.11.2024 onwards between 11.00 AM to 04.00 PM against payment of Rs.1000/- (Non-refundable).

For more information, please visit www.asrecindia.co.in

Date: 27.11.2024
Place: Mumbai

Sd/-
Authorised Officer

ICICI Home Finance Corporate Office: ICICI Home Finance Company Limited ICICI HFC Tower, Andheri - Kurla Road, Andheri (East), Mumbai - 400059, India
Branch Office: 1st Floor, Office No. P02/147, Harmony Plaza, Opp. SBI, Boisar, Dist- Palghar- 401501
Branch Office: Office No. 101, 1st Floor, Fortune Business Centre, Near Ambience Hotel, Kaspte Wasti, Wakad Pune- 411057
Branch Office: 149/C/Plot No.15, S.V.Prime, 2nd Floor Above Nexa Showroom, Hotgi Road, Solapur- 413003.
Branch Office: 2nd Floor, Office No. 203, Sai Midas, Opposite Patiyala House, Nagar, Manmad Road, Saveri, Ahmednagar- 414003
Notice for sale of immovable assets through Private Treaty

Sale Notice for Sale of Immovable Assets through Private Treaty under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with Rule 8(8) r/w Rule 9 (1) of the Security Interest (Enforcement) Rules, 2002

ICICI Home Finance Company Limited (ICICI HFC) conducted several E-Auctions for the sale of the mortgaged property mentioned below, however, all such E-Auctions failed. Now, an interested buyer has approached ICICI HFC with an offer to purchase at Reserve Price (Please refer below table). Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below-described immovable property mortgaged/charged to the Secured Creditor, the Possession of which has been taken by the Authorized Officer of ICICI Home Finance Company Ltd., will be sold on "As is where is", "As is what is", and "Whatever there is", by way of Private Treaty as per the brief particulars given hereunder:

Sr. No.	Name of Borrower(s)/ Co Borrowers/ Guarantors/ Legal Heirs. Loan Account No.	Details of the Secured asset(s) with known encumbrances, if any	Amount Outstanding	Reserve Price Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of Auction	One Day Before Auction Date	Sarfaesi Stage
(A)	(B)	(C)	(D)	(E)	(F)	(G)	(H)	(I)
1.	Pallavi Gangadhar Naik (Borrower) Gangadhar Naik (Co-Borrower) Loan Account No. NHMM00001253970	Flat No. 104, 1st Floor, E wing, IPSIT Sweet Home-1, S No. 335, Village Mahim, Taluka Palghar.	Rs. 32.62, 581.72/- November 13, 2024	Rs. 9.00, 000/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
2.	Dinesh Magdum Chaurasiya (Borrower) Vimla Dinesh Chaurasiya (Co-Borrower) Loan Account No. LHMMR00001407509 & LHMMR00001407671	Flat No. 203, 2nd Floor, A Wing, Building No. 1, Sector No. 9 on the project known as "Dream City", Survey No. 74/2, 76, 85, 78, 75, 74 Hissa No. 1 situated at Village Boisar, Tal-Palghar, Dist. Palghar, Boisar.	Rs. 26.37, 190.36/- November 13, 2024	Rs. 5.50, 000/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
3.	Devanarayan Mahata (Borrower) Sonali Devanarayan Mahata (Co-Borrower) Loan Account No. LHBOV00001404611 & LHBOV00001404612	Flat No. 301, A Wing, Dharti Complex, Survey No. 32/1, Village Varangade, Taluka & Dist. Palghar	Rs. 18.29, 372.6/- November 13, 2024	Rs. 4.00, 000/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
4.	Sujit P Singh (Borrower) Rekha Sujit Singh (Co-Borrower) Loan Account No. LHMMR00001325510	Flat No. 302, 3rd Floor, Raghavendra Regency, Wing A, Bldg. 1, Haromwadi Naka, Near JP International College, Mahim Road, Mahim Palghar West, Thane.	Rs. 21.79, 656.74/- November 13, 2024	Rs. 7.00, 000/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
5.	Omdhyhan Ramashankar Singh (Borrower) Ranjana Omdhyhan Singh (Co-Borrower) Loan Account No. LHBOV00001257030 & LHBOV00001257031	Flat No. 105, 1st Floor, B Wing, Afreen Apartment, Survey No. 78/B, Plot No. E, Village Navli, Palghar, Dist. Thane.	Rs. 17.83, 338.92/- November 13, 2024	Rs. 8.00, 000/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
6.	Neelam Devi (Borrower) Ashish Kumar M Shukla (Co-Borrower) Loan Account No. LHMM00001268470	Flat No. G-4, E Wing, Ground Floor, Building No. 1, Sector No. 8, Dream City, Survey No. 74/1 (New Survey No. 46/1), 74/2 (New S. No. 46/2), 75 (New S. No. 47), 76 (New S. No. 45), 85 (New S. No. 44), Village of Boisar, Taluka and Dist. Palghar.	Rs. 13.44, 639.66/- November 13, 2024	Rs. 5.50, 000/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
7.	Swapnil Shreekanth Nachne (Borrower) Rupal Swapnil Nachne (Co-Borrower) Loan Account No. NHPLG00000834159	Flat No. E-206 on second floor of E Wing, Building Type No. E6, on Plot No. 1, Gat No. 145 in the residential cum commercial building known as Gulmohar Village Nandore, Taluka and District- Palghar	Rs. 16.70, 620.44/- November 13, 2024	Rs. 7.00, 000/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
8.	Pravin Pandurang Halde (Borrower) Priyanka Halde, (Co-Borrower) Pramila Pandurang Halde, (Co-Borrower) Pandurang R Halde, (Co-Borrower) Loan Account No. LHBOV00001320423	Flat No. 303, 3rd floor, Building No. D4 (as per plan building no. 14), Phase IV, Happiness, Boisar, New Gat No. 50, Plot No. 1, Village Kamelgaon, Tal and Dist. Palghar Maharashtra	Rs. 25.03, 093.6/- November 13, 2024	Rs. 7.00, 000/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
9.	Archana Santosh Shintre (Borrower) Santosh Baburao Shintre (Co-Borrower) Loan Account No. LHMM00001255775	Flat No. 2B, 1st Floor, Rachana Enclave, Plot No. 15, Survey No. 5 + 6, Hissa No. 2, Village Nangargaoon, Lonavala, Dist. Pune.	Rs. 33.29, 164.56/- November 13, 2024	Rs. 23.00, 000/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
10.	Paramjeet Singh Sujan Singh Arora (Borrower) Saranjeet Kaur Arora (Co-Borrower) Loan Account No. LHPPN00001282284	Property No. 1- Flat No. 201, 2nd floor, Building/Wing A, Nirmoann Serrene, Survey No. 24, Hissa No. 1/1 (Old Survey No. 23), Mouje Havelli, Taluka Havelli, District Pune. Property No. 2- Flat No. 202, 2nd floor, Building/Wing A, Nirmoann Serrene, Survey No. 24, Hissa No. 1/1 (Old Survey No. 23), Mouje Havelli, Taluka Havelli, District Pune. Property No. 3 - Flat No. 203, 2nd floor, Building/Wing A, Nirmoann Serrene, Survey No. 24, Hissa No. 1/1 (Old Survey No. 23), Mouje Havelli, Taluka Havelli, District Pune. Property No. 4 - Flat No. 204, 2nd floor, Building/Wing A, Nirmoann Serrene, Survey No. 24, Hissa No. 1/1 (Old Survey No. 23), Mouje Havelli, Taluka Havelli, District Pune.	Rs. 191.13, 223.06/- November 13, 2024	Rs. 20.00, 000/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
11.	Azhar A Nakhawa (Borrower) Reshma Azhar Nakhawa (Co-Borrower) Loan Account No. NHSHI00000828331	Flat No. SF5, 2nd Floor, Lake Town, Wing A, Survey No. 76P and 312/4A+5 and Survey No. 98+108 Hissa 1, City Survey No. 2180P & 2181P, Plot No. 1, Gurunanak Nagar, Shirampur, Ahmednagar, Maharashtra- 413709	Rs. 63.00, 895.02/- November 13, 2024	Rs. 8.33, 333/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
12.	Azhar A Nakhawa (Borrower) Reshma Azhar Nakhawa (Co-Borrower) Loan Account No. NHSHI00000828332	Flat No. ST5, Lake Town, Wing A, Survey No. 76P and 312/4A+5 and Survey No. 98+108 Hissa 1, City Survey No. 2180P & 2181P, Plot No. 1, Gurunanak Nagar, Shirampur, Ahmednagar, Maharashtra- 413709	Rs. 62.74, 346.3/- November 13, 2024	Rs. 8.33, 333/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
13.	Azhar A Nakhawa (Borrower) Reshma Azhar Nakhawa (Co-Borrower) Loan Account No. NHSHI00000828333	Flat No. FF5, 1st Floor, Lake Town, Wing A, Survey No. 76P and 312/4A+5 and Survey No. 98+108 Hissa 1, City Survey No. 2180P & 2181P, Plot No. 1, Gurunanak Nagar, Shirampur, Ahmednagar, Maharashtra- 413709	Rs. 63.00, 748.84/- November 13, 2024	Rs. 8.33, 333/- November 13, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession
14.	Rajesh Jagdish Sharma (Borrower) Priya R Sharma (Co-Borrower) Loan Account No. NHPLG00001271103	Bungalow No. 2 on the Ground Floor + First Floor, Row House Type 5, Raul Nagar, Survey No. 178/3, 19/3/1, 19/3/2, 19/3/3, 19/3/4, Village Kurgaoon, Taluka Palghar, Dist. Thane.	Rs. 92.80, 984.08/- November 18, 2024	Rs. 35.00, 000/- November 18, 2024	December 06, 2024 11:00 AM	December 13, 2024 02:00 PM	December 12, 2024 03:00 PM	Physical Possession

The online auction will be conducted on website (URL Link- <https://assets.matexauctions.com/>) of our auction agency Matex Net Pvt Ltd. The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) RTGS/ Demand Draft (DD) (Refer Column E) at ICICI Home Finance Company Limited, Branch Office Address mentioned on top of the article on or before December 12, 2024 before 04:00 PM. The Prospective Bidder(s) must also submit a signed copy of the Registration Form & Bid Terms and Conditions form at ICICI Home Finance Company Limited, Branch Office Address mentioned on top of the article on or before December 12, 2024 before 05:00 PM. Earnest Money Deposit Demand Draft (DD) should be from a Nationalized/Scheduled Bank in favor of "ICICI Home Finance Company Ltd. - Auction" payable at the branch office address mentioned on top of the article.

The general public is requested to submit their bids higher than the amount being offered by the interested buyer mentioned above. It is hereby informed that in case no bids higher than the amount being offered by the aforementioned interested buyer is received by ICICI HFC, the mortgaged property shall be sold to the said interested buyer as per Rule 8(8) r/w Rule 9 (1) of the Security Interest (Enforcement) Rules, 2002.

For any further clarifications with regards to inspection, terms and conditions of the sale or submission of bids, kindly contact ICICI Home Finance Company Limited on 9920807300.

The Authorized Officer reserves the right to reject any or all the bids without furnishing any further reasons.

For detailed terms and conditions of the sale, please visit <https://www.icicifhc.com/>

Date: November 27, 2024
Place: Palghar, Pune, Ahmednagar, Thane

Authorized Officer, "ICICI Home Finance Company Limited"
CIN Number U65922MH1999PLC120106

BAL PHARMA LIMITED
CIN: L85110KA1987PLC008368
Registered Office: #21&22, Bommasandra Industrial Area, Hosur Road, Bengaluru - 560099, Ph:080-41379500/ Fax: 080-22354057
email: secretarial@balpharma.com, www.balpharma.com

NOTICE TO THE SHAREHOLDERS
SUB: TRANSFER OF EQUITY SHARES OF THE COMPANY TO THE DEMAT ACCOUNT OF THE IEPF AUTHORITY

This Notice is hereby given to those shareholders who have not claimed/cashed their dividend declared for the year 2016-17 and the same has remained unclaimed for the period of seven consecutive years.

Pursuant to the provisions of sections 124 and 125 of the Companies Act, 2013 and other applicable provisions of the Act read with Investor Education and Protection Fund Authority (Accounting, Audit Transfer and Refund) Rules, 2016 ("IEPF Rules") the Dividend amount(s) remaining unpaid or unclaimed for a period of Seven years from the date of transfer to the Unpaid Dividend account will be transferred to the IEPF account established by Central Government. Accordingly, the shares of shareholders who has not claimed the Dividend declared for the year 2016-17 are liable to be transferred to IEPF account.

All concerned shareholders are hereby requested to claim their shares and dividend on or before 25th February 2025 by making an application to the Registrar and Transfer agents i.e. Link Intime India Pvt Ltd in writing. Any claim made after the above mentioned date shall not be considered as valid and will not be taken on record.

Please note that no claim shall lie against the Company or its Registrar and share transfer agent in respect of individual account, shares and other benefits accruing thereon, so transferred to IEPF. The shareholder can however claim their unclaimed dividend and shares already transferred to IEPF by following the procedure stipulated in the IEPF Authority (Accounting, Audit, Transfer and Refund) Rules, 2016.

In case of any claims or queries, the shareholders may write to the Secretarial Department of the Company at secretarial@balpharma.com or contact the Company's Registrars, Linkintime India Private Limited at C-101 1st Floor, 247 Park, Lal Bahadur Shastri Marg, Vikhroli West, Mumbai-400 083. Tel No.: +91 22 6656 8484 Fax No.: +91 22 6656 8496 Email: csq-unit@linkintime.co.in

Date: 26.11.2024
Place: Bengaluru

For Bal Pharma Limited
Sd/-
Shailesh D Siroya
Managing Director

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SSG ADVISORS LLP

1 NAME OF CORPORATE PERSON	SSG Advisors LLP
2 DATE OF INCORPORATION OF CORPORATE PERSON	16/08/2017
3 AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4 CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	AAK-3287
5 ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Floor-2, Plot-264/265, Vaswani Chambers, Dr Annie Besant Road, Worli Colony, Mumbai-400030, Maharashtra
6 LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23/11/2024
7 NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name of Liquidator: Mr. Vivek Gupta Registered Address: Tower 7 Flat 1805, Urbana, 783 Anandapur Main Road Kolkata 700107. Anandapur Main Road, Ruby Hospital, Kolkata - 700107, West Bengal Email: liquidators@sggllp@gmail.com / ipvivek213@gmail.com / gupta.vivek@sggllp.com Contact: +91 98318 08041 Registration No.: IBB/PA-001/1P-P-02370/2021-2022/13590
8 LAST DATE FOR SUBMISSION OF CLAIMS	23/12/2024

Notice is hereby given that SSG Advisors LLP has commenced Voluntary Liquidation on 23rd November 2024.

The stakeholders of SSG Advisors LLP are hereby called upon to submit a proof of their claims, on or before 23rd December 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27th November 2024
Place: Kolkata, West Bengal

Vivek Gupta (Liquidator)
IBBI/PA-001/1P-P-02370/2021-2022/13590

ASREC (INDIA) LIMITED
Corporate Office: 201/202, Ground floor, Bldg. No.2, Solitaire Corporate Park, Andheri - Ghatkopar Link Road, Chakala, Andheri (East), Mumbai - 400 093.
Contact: Dhruwad Acharya: 7383127311. Email: dhruwadacharya@asrecindia.co.in

NOTICE FOR TENDER - CUM - AUCTION SALE OF HYPOTHECATED SCANIA BUSES

Pursuant to assignment agreement dated 20.10.2022 executed by Volkswagen Finance Pvt Ltd, we as a secured creditor intend to sale hypothecated Scania Buses in LOT wise strictly on AS IS WHERE IS, AS IS WHAT IS, AND NO RECOURSE basis.

Notice is hereby given to the public in general inviting tenders in prescribed forms under sealed cover for purchase of said Scania Buses.

Date and Place of Inspection: - Pls refer below

Sr No.	Bus Reg No:	Reserve Price	EMD	Parking Location	Date of Inspection
1.	KA01AJ6162	Rs.10,00,000/-	Rs.1,00,000/-	RUBY ENTERPRISES Nelamangala Bangalore Rural -562123.	28.11.2024
				To	To
2.	KL45N5037	Rs.10,00,000/-	Rs.1,00,000/-	Auto Land - Kottayam, Kerala	02.12.2024
	KL45N4996	Rs.10,00,000/-	Rs.1,00,000/-		
	KL45N5029	Rs.10,00,000/-	Rs.1,00,000/-		04.12.2024
	KL45N4988	Rs.10,00,000/-	Rs.1,00,000/-		
3.	KA01AG6798	Rs.10,00,000/-	Rs.1,00,000/-	RUBY ENTERPRISES Nelamangala Bangalore Rural -562123.	05.12.2024
	KA01AG6382	Rs.10,00,000/-	Rs.1,00,000/-		To
	KA01AG6384	Rs.10,00,000/-	Rs.1,00,000/-		07.12.2024
	KA01AG6383	Rs.10,00,000/-	Rs.1,00,000/-	Suresh Reddy stock yard, Hyderabad	
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